

Annexure - 3

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 21st March, 2023

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name	Details of claim received		Details of claim admitted						Amount of contingent claim	of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital Housing & Finance Ltd	08-02-2023	68,16,00,006	65,62,60,800	Secured Financial Creditor	65,62,60,800	65,62,60,800	No	22.99	-	-	2,53,39,206		As per the decisions of various cases taxation and other Govt. authorities have first charge on their dues, hence admission of Claim toward the unpaid TDS amount will result in duplication of claim amount. On verification of Charge Document filed with the Registrar of Companies it is noted that charge creation is done only for the First Rs.55 Crore loan. Charge creation for Second Loan for Rs.15 Crore is not seen registered. Require further verification based on the additional information received in relation to security interest.
Total			68,16,00,006	65,62,60,800		65,62,60,800	65,62,60,800		22.99	-	-	2,53,39,206		